

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

68

T.C.P No. 115/(MAH)/2013

CORAM:



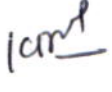
Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Pravin Shah  
V/s  
Anish Metals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Kaishu Shah	Adv for Petitioner	
2.	Pradeep Dubse	Adv. for Respondents	
3.	Kirti B. Shah	Respondent No. 2	

TCP 115/397-398/NCLT/MB/MUM/2013

Due to paucity of time, list this matter on 13.11.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)